

- (ix) National AIDS Control Programme
- (x) National Leprosy Eradication Programme and
- (xi) National Family Welfare programme including Mother and Child health.

(b) There is no proposal at present to include any more diseases under the National Health Programme.

Expansion of Hindustan Latex Limited

6041. SHRI K. MOHANDAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to expand the Hindustan Latex Limited in Kerala, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SAROJ KHAPARDE) : (a) and (b). Hindustan Latex Limited, Trivandrum, Kerala a Public sector undertaking under this Ministry, has submitted proposals for diversification programme, which includes setting up a plants to manufacture Cu-T 200-B and disposable syringes with a capacity of 3 million and 30 million pieces per annum respectively. These proposals are under active consideration of this Ministry.

Schemes for Voluntary Organisations under the Ministry of Human Resource Development

6042. SHRI K.S.RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of various schemes for voluntary organisations under the administrative control of the various departments of the Ministry;

(b) the names of voluntary organisations in various State which obtained grants under the schemes and details of grants sanctioned during the last two years; and

(c) the basis on which the grants are sanctioned?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). The information is being collected and will be placed on the table of the Sabha.

Irregularities in Indian Red Cross Society

6043. SHRI S.B.SIDNAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there have been serious irregularities in the functioning of the Indian Red Cross Society in recent years;

(b) if so, the details thereof;

(c) whether any steps were taken to enquire into the matter and to take appropriate action;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (e). Government have seen press reports alleging irregularities in the functioning of the Indian Red Cross Society. The alleged irregularities include inter-alia;

- i) Irregularities in the constitution of the Managing Body;
- ii) appointment of honorary treasurer;
- (iii) construction of children's home;
- (vi) alleged investment of funds for Bhopal gas victims;
- (v) inoperative warehouse, etc. The Indian Red Cross Society in an autonomous organisation set up under the Indian Red Cross Society Act XV 1920. The Managing Body of the Society frame rules for the management, functions, control and procedure of the Society. The Managing Body is the competent authority to look into the allegations. It has however, been informed by the Indian Red Cross Society that the allegations levelled emerged from incomplete and incorrect information.
- (ii) Manufacture of DDT is restricted to public sector units only.
- (iii) Use of DDT is largely restricted to public health programmes.
- (iv) The State Governments have been advised to stop further expansion in the mining of asbestos under the Mines and Minerals (Regulation and Development) Act.
- (v) Development of substitute materials through research and development is encouraged.

[Translation]

Projects in Bihar

6045. SHRI KUNWAR RAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of works/projects of his Ministry which are in progress in Bihar at Present;

(b) the cost involved in each work and the time by which these would be completed; and

(c) the details of fresh works to be started in the ensuing years and the details of each of them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Thirty eight works/projects/schemes of this Ministry are in progress in Bihar.

(b) and (c). The information is given in the statement below:-

Use of Controversial Chemicals

6044. PROF. K.V. THOMAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the details of steps taken to prevent the use of controversial chemicals like DDT and asbestos?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): Several steps have been taken to regulate the use of chemicals such as DDT and asbestos. These include the following:

- (i) No new capacity or expansion of existing units for the manufacture of DDT or asbestos is encouraged.